

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 21(ND)09
CA. NO.

CORAM:



PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016**

NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. M/s. TNB Investments Pvt. Ltd.

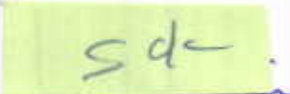
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ms. Harshlata	Advocate	Respondents	
2.	SHARATI BHASKAR	DIRECTOR	Respondent	

Common Order

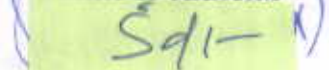
Pursuant to the notice effected to the petitioner, Mr. Saurabh Kalia, Id. counsel for the petitioner has put his appearance on their behalf.

2. He requests for an adjournment. At his request, matter is adjourned to 05.09.2016.



(Ina Malhotra)

Member Judicial



(Sh. R. Vardharajan)

Member Judicial